NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 137/Chd/Hry/2017

In the	e ma	tter	of:
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Supreme Infrastructure India Ltd.Applicant-Operational Creditor

Versus

Ramaprastha Promoters &

Developers Private Limited.Respondent-Corporate Debtor

Present: Mr. Vaibhav Sahni, Advocate for Mr. Nitin Kant Setia

Advocate for the petitioner.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 21.12.2017.

Sd/-Bench Officer.

December 19, 2017.